

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.315

IA-2724/2022 IA-2778/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr..... **APPLICANT**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 08.07.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Sanjay Khanna, Adv. Swetank Shatunu ,
Adv. Aswathy, Adv. Tarandeep singh, Adv.

Karandeep Singh for Applicant / ArR of

Homebuyers, Adv. Harshvardhan Patil

For the RP

: Rishabh Jain, Advocate for RP

ORDER

IA-2724/2022:-

This application has been wrongly listed as the same has already been dismissed of vide order dated **17.06.2022**.

IA-2778/2022:-

In view of the dismissal of IA-2724/2022, therefore, the present application has become infructuous and dismissed.

- Sd -

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

- Sd -

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)